

C.A.No. 6468 OF 1998
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM No.103 COURT NO.11 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6468/1998

P.Nirathilingam Appellant

VERSUS

Annaya Nadar & Ors. Respondents

(With office report)

Date: 1.8.2001. This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s)
Mrs. Revathy Raghavan,adv.

For Respondent (s)
Mr. S.Ganesh,adv. (A.C.)

UPON hearing counsel Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Mrs. Revathy Raghavan, learned counsel for the
appellant commenced her arguments at 3.25 p.m. and was on
her legs when the Court rose for the day. The matter
remained part heard.

.SP1

(Suman Wadhwa) (D.D.Jindal)
Court Master Assistant Registrar

.PA

ITEM No.101 (P.H.) COURT NO.9 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6468/1998

P.Nirathilingam Appellant

VERSUS

Annaya Nadar & Ors. Respondents

(With office report)

Date:23.8.2001. This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. S.Ganesh, Sr.Adv. A.C.
Mrs. Revathy Raghavan,adv.
Ms. Sweta Garg,adv.

For Respondent (s)

UPON hearing counsel Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Mr. S.Ganesh, learned senior counsel appearing for the appellant commenced his arguments at 3.40 p.m. and was on his legs when the Court rose for the day. The matter remained part heard.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master

.PA

ITEM No.101 (P.H.) COURT NO.11 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6468/1998

P.Nirathilingam

Appellant

VERSUS

Annaya Nadar & Ors.

Respondents

(With office report)

Date:28.8.2001. This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. S.Ganesh, Sr.Adv. A.C.
Mrs. Revathy Raghavan,adv.
Ms. Sweta Garg,adv.

For Respondent (s)

UPON hearing counsel Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Mr. S.Ganesh, learned senior counsel appearing for the appellant resumed his arguments at 2.50 p.m. and concluded at 3.45 p.m. Hearing concluded. Judgment reserved.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master

.PA